SI. No.	Name of Party		Sector	Proposed loc tion (Distt.)	Action to ken
3	M/s. Star Cements Pvt. Ltd		Private	Kutch	Registered
4	M/s. Vishal Cement Pvt. Ltd.		Do.	Bancskantha	Rejected
5	Shri P. J. Divatia	•	Do.	Dhrang dhra (Surendran gar)	Do.
6	M/s. Dwarkadish Cement .		Do.	Jung go dh	Registered
7	Sh. Jeyanti Lal Girdheri Lal (M/s. Amreli Cement Pvt. Ltd.)		Do.	Amreli	Rejected.
8	Sh. Arun Kumar J. Muchala		$\eta_0$ .	Jun g: dh	Do.
9	Sh. Dinesh Shamaldes G ndhi		$\eta_0$ .	Amreli	Do.
o	M/s. Mehta Cement Inds		Do.	B nask-ntha	$r_0$ .
I	M/s. Sandhip Cements Pvt. Ltd. (exp., nsion)		Do.	Bh; vn; g::r	$\eta_0$ .
	M/s. Budhnath Cement Inds. Pvt. Ltd.		Do.	Jungadh	Do.

## Establishing industries in 'No Industry Districts' in tribal areas

2297. SHRI RAMSINGBHAI PATALIYABHAI RATHVAKOLI: Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state:

- (a) whether a number of facilities are being given for the establishment of Industries in 'No Industry Districts';
- (b) if so, what are the details thereof; and
- (c) how many 'No Industry Zones/ Districts' have been selected in the tribal areas in various States in the country particularly, in Chhota Udepur, Mandari, Balsar and Baroda Parliamentary constituencies in Gujarat and the Union Territory of Dadra & Nagar Haveli?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHD, KHAN): (a) Yes, Sir.

(b) Details of concessions provided for setting up industries in No Industry Districts are given in the Booklet on "Incentives for Industries in backward Areas" April, 1984 read with Press Note No. 14|2|83-DBA\_I dated 9-4-85, copies of which are available in Parliament Library.

(c) Names of Tribal Areas identified as 'No Industry Districts' in various States/Union Territories are given in attached Statement.

## Statement

## TRIBAL AREAS IPENTIFIED AS NO INDUSTRY DISTRICTS:

- 7. Assam :
  - (a) Lakhimpur
  - (b) North Cachar Hills
- 2. Gujarat:
  - (a) Dangs
- 3. Himachal Pradesh :
  - (a) Chamba
  - (b) Kinnaur
  - (c) Lahaul & Spiti
- 4. Madhya Pradesh:
- (a) Balaghat
- (b) Chindwara

- (c) Dhar
- (d) Jhabua
- (e) Mandla
- (f) Seoni
- (g) Sidhi
- (h) Sarguja
- 5. Manipur:
  - (a) Manipur East
  - (b) Manipur North
  - (c) M nipur South
  - (d) Manipur West
  - (e) Tongnupal
- 6. Meghalaya:
  - (a) East Garo Hills
  - (b) West Garo Hills
  - (c) Jaintia Hills
  - (d) West Khasi Hills
- 7. Nagaland:
  - (a) Tuensang
- 8. Orissa:
  - (a) Balasore
  - (b) Boudh Khondinals (Phulbani)
- 9. Rajashthan :
  - (a) Sirohi
- 10. Tripura:
  - (a) North Tripura
  - (b) South Tripura
  - (c) West Tripura
- 11. West Bengal:
  - (a) Bankura
  - (b) Darjeeling
  - (c) Jalpaiguri
  - (d) Malda

- 12. Andaman and Nicobar Islands:
- (a) Nicobar Islands
- 13. Arunachal Pradesh:
  - (a) Kameng
  - (b) Siang
  - (c) Subansiri
  - (d) Tirap
- 14. Dadra and Nagar Haveli :
  - (a) Dadra and Nagar Haveli
- 15. Lakshadweep:
  - (a) Lakshadwe p
- 16. Mizoram:
  - (a) Aizwal
  - (b) Lunglex
- 17. Maharashtra :
  - (a) Gandchiroli

TOTAL: 44 Districts

## H.M.T. watches

2298. SHRI RAMSINGHBHAI PATALIYABHAI RATHVAKOLI: Will the Minister of INDUSTRY AND COMPANY AFAFIRS be pleased to state:

- (a), whether it is a fact that the demand of H.M.T. watches has been increasing day-by-day;
- (b) if so, what was the production, demand, supply and sale of various types of HMT watches during the last three years;
- (c) what were the prices of various types during the above period;
- (d) what is the production target of various types of HMT watches during 1985, 1986 and 1987;
  - (e) how it will be met; and
- (f) whether the exports of HMT watches also have been increasing during the last three years, if so, at what rate and the details of exports during the period?